## 3199 Written Answers [RAJYA SABHA]

(c) The results are being applied in remodelling the Najafgarh Drain to carry increased discharges.

## **OVER-INVOICING OF EXPORTS**

568. SHRI JAGAT NARAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a firm of Ludhiana was sometime back detected overinvoicing blankets exported to Afghanistan; and

(b) if so, what was the name of the firm and what action was taken in the matter?

THE MINISTTR OF FINANCE (SHRI T. T. KRISHNAMAGHARI): (a) Yes, Sir.

(b) The name of the firm was Messrs. Kumar Woollen Mills, Ludhiana. The nature of action to be taken Is under consideration.

## **FUNDS FOR HOUSING**

569. SHRI SITARAM JAIPURIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Working Group on Housing and Urban and Rural Planning has suggested more funds for meeting housing shortage in Delhi;

(b) if so, what are their recommendations; and

(c) the action Government have taken thereon?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c) The Working Group recommended an allocation of *Rs.* 5; 62 crores to the Delhi Administration for housing schemes during the current year. Against this, an allocation of Rs. 4:98 crores has been made for these schemes, as follows: — to Questions 3200

Scheme	Working Group's recom- menda- tions	allo- cation
	(Rs.	in lakhs
1. Subsidised Industrial Housing Scheme	15.00	10%00
2. Low Income Group Housing Scheme	68-20	68.20
<ol> <li>Slum Clearance inclu- ding Jhuggis and Jhopris Removal Sche- mes</li> </ol>	400+00	340.40*
4. Village Housing Pro- jects Scheme	2.50	
5. Middle Income Group Housing Scheme	76.60	76.60
TOTAL	562.30	497.79

\*This can be increased to Rs. 353 lakhsdepending on the performance of the Delhi Administration.

570. [Transferred to the 17th September, 1965.]

## LOAN UNDER 'OWN YOUR HOME\* SCHEME

571. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) the number of applications received so far by the Life Insurance Corporation for loans under 'Own Your Home' Scheme; and

(b) the amount of loan se far given?

THE MINISTER OF FINANCE (SHR\* T. T. KRISHNAMACHARI) : (a) 3,641 numbers upto 31st July, 1965.

(b) Sanctioned Rs. 3.57 Crores. Disbursed

Rs. 1.56 Crores.